SIKKIM



GOVERNMENT

GAZETTE

EXTRAORDINARY PUBLISHED BY AUTHORITY

Gangtok

Monday

16th December

2024

No. 539

HIGH COURT OF SIKKIM GANGTOK

No.: 72/HCS

Date: 05.04.2024

NOTIFICATION

The High Court of Sikkim is hereby pleased to specify the whole of the State of Sikkim as hill area/tough location for the purpose of grant of hill area/ tough location allowance to Judicial Officers in the State.

By Order,

(S.P. Bhutia)
Registrar (Judicial Service)